NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH **NEW DELHI**

C.P NO. 118(ND)/2012 CA NO.

CORAM:

PRESENT

SH. R. VARDHARJAN HON'BLE MEMBER (J)

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016

NAME OF THE COMPANY:

Mr. Yogesh Gupta

Vs.

M/s. . S. S. Con-Build Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the

Companies Act 2013

S.NO.

NAME DESIGNATION

REPRESENTATION

SIGNATURE

1. Mr. Jayant Mehla Advocale Pehihoner
2. Mr. Aditya Sinyhal "
3. Ms. SHWETA SHARMA, ADV. RESP.

Order

As per order in CP 28(ND)/2016